

MR. SPEAKER: By shouting you do not provide any solution.

SHRI C. SUBRAMANIAM: Now we are going to see what price is charged as the factory price and what price the consumers should be asked to pay. We are controlling the money which is generated in between so that blackmarket money may not be raised there.

This is the step which has been taken. We have gone into this matter fully. Because this matter was a little bit complicated and we had to discuss it in Cabinet and finally to give a decision, that was why I could not even give an indication of what we were considering.

SHRI JYOTIRMOY BOSU: On a clarification.

MR. SPEAKER: No more now on this. I have already agreed to a discussion.

13.01 hrs.

NATIONAL LIBRARY BILL
APPOINTMENT OF MEMBERS TO JOINT COMMITTEES

SHRI AMARNATH VIDYALANKAR (Chandigarh): I move:

"That this House do recommend to Rajya Sabha that Rajya Sabha do appoint four members of Rajya Sabha to the Joint Committee on the Bill to provide for the administration of the National Library and certain other connected matters, in the vacancies caused by the retirement of Sarvashri Mahabir Das, Rattan Lal Jain, Shyam Dhar Misra and Patil Puttappa from Rajya Sabha and do communicate to this House the names of the members so appointed by Rajya Sabha to the Joint Committee".

MR. SPEAKER: The question is:

"That this House do recommend to Rajya Sabha that Rajya Sabha do appoint four members of Rajya

Sabha to the Joint Committee on the Bill to provide for the administration of the National Library and certain other connected matters, in the vacancies caused by the retirement of Sarvashri Mahabir Das, Rattan Lal Jain, Shyam Dhar Misra and Patil Puttappa from Rajya Sabha and do communicate to this House the names of the members so appointed by Rajya Sabha to the Joint Committee".

The motion was adopted.

RE BUSINESS OF THE HOUSE

MR. SPEAKER: I would like to tell the House before we resume the discussion on the Demands of the Ministry of Defence that I think that the Ministry of Home Affairs is much more important, and we shall take it up on Monday. We do not carry over the discussion on the Defence Ministry's Demands to Monday because on Monday evening there is going to be guillotine. So there must be some time left for the discussion of the Demands of the Ministry of Home Affairs. So the discussion on the Defence Ministry's Demands will be finished today. The Minister will reply at 2.45 P.M. today.

13.2 hrs.

MATTER UNDER RULE 377
REPORTED ATROCITIES ON ADIVASIS AND HARIJANS IN MANIKGADH IN MAHARASHTRA

PROF. MADHU DANDAVATE (Rajapur): With your permission, I am raising an issue about the atrocities committed in Manikgarh in Chandrapur District of Maharashtra. Since the protection of Harijans and Adivasis is the concern of the Central Government, I am raising this issue.